

ITEM NO.110

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 1879/2013

SUBHASH SINGH

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

WITH

Crl.A. No. 1880/2013 (II)

Date : 08-07-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MANOJ MISRA

HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR

[PARTIAL COURT WORKING DAYS BENCH]

For Appellant(s) : Mr. Ajit Pandey, Adv.
Mr. Naresh Kumar, AOR
Mr. Manoj Kumar Rajput, Adv.

For Respondent(s) : Ms. Tulika Mukherjee, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. There is a letter seeking adjournment circulated on behalf of the learned counsel for the respondent.
2. List after three weeks.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(SAPNA BANSAL)
COURT MASTER (NSH)